

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3394  
ANSWERED ON:13.03.2003  
PROJECTS FOR DISABLED  
BALIRAM

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government have reviewed the projects recommended by the Government of Uttar Pradesh and Delhi under the scheme to promote the voluntary works for the benefit of disabled people during 2001-2002 and 2002-2003;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(A) to (c) Yes, Sir. The Scheme to Promote Voluntary Action for Persons with Disabilities provides for inspection and recommendation by the State Governments and Nodal Agencies for considering release of grant in aid. These recommendations are reviewed to assess the quality of the programme as well as for compliance of requirements of guidelines of the Scheme. Availability of funds and need for balanced regional and spatial development are also kept in view. This procedure is extended to all the States/UTs including Uttar Pradesh and Delhi. Amount of assistance given to voluntary organizations in Delhi and Uttar Pradesh (UP) during the year 2001-02 and 2002-03 are given below:

State/UT	Year	2001-02	Year	2002-03
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	No of NGOs	Amount Rs in Lakh	No of NGOs	Amount Rs in Lakh
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Delhi	36	527.78	32	489.61
UP	59	715.33	60	676.81